

**Victims of the collapse of a Qatar. base4
Finance Compa.uy**

165. SHRI DHULESHWAR MEENA:
Will the Minister of FINANCE be

(a) whether his attention has been drawn to the news-item captioned 'Indian Banks victims of Qatar firm crash' published in the 'Indian Express', New Delhi, dated the 12th April, 1982;

(b) if so, what are the broad details thereof and the impact of the reported collapse of this Qatar-based finance company on the remittance of drafts by the Indian expatriates and the Indian banks involved; and

(c) what action have Government taken or propose to take to safeguard the interests of the Indian banks and expatriates involved?

(b) and (c) The Indian Embassy
THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY): (a) Yes,
Sir.

at Doha, Qatar has reported that the International Finance and Exchange Corporation (IFECO), a money exchange company operating at Doha, Qatar has closed its offices suddenly on 31-3-82. According to the information received from the Indian Embassy, Doha, five Indian banks had correspondent arrangements with IFECO. The IFECO had opened rupee accounts with all the five Indian banks which were overdrawn at the time of closure. According to the Indian Embassy, Doha, a number of Indians are also reported to have lost money consequent on the closure of IFECO. The exact quantum of these losses to Indian banks and the Indians are yet to be assessed.

Reserve Bank of India has already advised the Indian banks concerned to take steps for safeguarding their

interests. It is reported that one of the partners of IFECO has filed a petition in the local court for the liquidation of the company. RBI has advised the concerned banks to file claims against the company in due consultation with their legal advisors. RBI has also reported that it has decided to take up immediate inspection of rupee accounts of private exchange companies maintained by the major Indian banks, pleased to state:

**Introduction of Bombay-Baroda-
Delhi air service**

166. SHRI VITHTHALBHAI MOTI-
RAM PATEL: Will the Minister of
TOURISM AND CIVIL AVIATION
be pleased to state:

(a) whether it is a fact that there is a demand to introduce Bombay-Baroda-Delhi air service and Delhi-Ahmedabad-Rajkot air service; and

(b) if so, by when Government propose to introduce these air services?

THE MINISTER OF TOURISM AND
CIVIL AVIATION (SHRI A. P. SHARMA):
(a) Yes, Sir.

(b) There are plans to introduce a Boeing-737 service on Bombay-Baroda-Delhi route and connection via Ahmedabad for passengers travelling from Rajkot to Delhi in the Winter-schedule 1982-83 on the induction of four additional B-737 aircraft in Indian Airlines fleet.

**Expenditure on providing food and tea/
Coffee to passengers of Indian Airlines
and Air India**

167. SHRI VITHTHALBHAI MOTI-
RAM PATEL: Will the Minister of
TOURISM AND CIVIL AVIATION:
be pleased to state:

(a) what is the per head expenditure for providing food and tea/coffee to the passengers on Indian Airlines and Air India flights; and